

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

16/07/2019

O.A./260/513/2016

M.A./260/35/2017

L SAHOO

-V/S-

D/O POST

ITEM NO:20

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. L. Jena(R-1,2 &3), Mr. J. Pal(R-4)

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Respondents' counsel are present and heard.</p> <p>Mr. L. Jena, Ld. Counsel for Respondent Nos.1, 2 & 3 submitted that applicant is not attending the Court since long time. It seems that the applicant is no longer interested to pursue his case. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>Registry is directed to send copy of this order to applicant by Speed Post.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>